

FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF

IM+ CAPITALS LIMITED

Registered Office: 817, Antriksh Bhawan, Kasturba Gandhi Marg, New Delhi, Delhi – 110001, India,
CIN: L74140DL1991PLC340407

Ph: 011 42838332 | Email Id: imcapitalslimited@gmail.com | Website: www.imcapitals.com

Open offer for acquisition of up to **9,10,415** fully paid up equity shares of face value of ₹ 10 Each ("**Equity Shares**") representing 26% of the total Equity and Voting Share Capital of IM+ Capitals Limited ("**Target Company**") from the Public Shareholders of the Target Company by Mr. Rakesh Kumar Singhal, Mr. Vishal Singhal and Tirupati Containers Pvt Ltd (together the "**Acquirers**"), along with Mrs. Kusum Singhal and Ms. Tanya Singhal (together, the "**PACs**") in their capacity as a person acting in concert with the Acquirers, pursuant to and in compliance with the requirements of the SEBI (SAST) Regulations at per Equity Share price of ₹ 25.00 (Rupees Twenty Five only) ("**Open Offer**" / "**Offer**").

This advertisement ("**Advertisement**") is being issued by Khambatta Securities Limited ("**Manager**"), for and on behalf of the Acquirers and PACs to the Public Shareholders of the Target Company, pursuant to and in compliance with the SEBI circular bearing number SEBI/CIR/CFD/DCR1/CIR/P/2020/83 dated May 14, 2020 and SEBI circular bearing number SEBI/HO/CFD/DCR2/CIR/P/2020/139 dated July 27, 2020 (the "**Relaxation Circulars**") to supplement:

- a) the public announcement in connection with the Offer, made by the Manager to the Offer on behalf of the Acquirers and PACs, to BSE on June 05, 2020 ("**PA**");
- b) the detailed public statement in connection with the Offer, published on June 12, 2020 in all editions of Financial Express (English), all editions of Jansatta (Hindi) and in Mumbai editions of Mumbai Lakshdeep (Marathi) ("**DPS**"); and
- c) the letter of offer dated September 02, 2020, in connection with the Offer ("**LoF**").

Capitalised terms used in this Advertisement that are not defined herein, shall have the same meaning as ascribed to such terms in the LoF.

1. COMPLETION OF DISPATCH

In terms of the Relaxation Circulars and in light of the COVID-19 situation, the Letter of Offer has been electronically dispatched to all the Eligible Shareholders holding Equity Shares as on the Identified Date i.e. August 26, 2020 and whose email ids have been registered with depositories and/or the Target Company, as on the identified date. The Acquirer, the PAC, the Manager to the Offer and the Registrar to the Offer have not undertaken any physical dispatch of the LoF, in compliance with the Relaxation Circulars.

2. AVAILABILITY OF LETTER OF OFFER

- a. The Letter of Offer along with the Form of Acceptance-cum-Acknowledgement will be available on the websites of SEBI (www.sebi.gov.in), BSE (www.bseindia.com), the Target Company (www.imcapitals.com), the Registrar to the Offer (www.bigshareonline.com), and the Manager to the Offer (www.khambattasecurities.com).
- b. The Public Shareholders, including those who have acquired Equity Shares after the Identified Date, if they so desire, may download the Letter of Offer including the Form of Acceptance-cum-Acknowledgement from the websites indicated above or obtain a copy of the same from the Registrar to the Offer or the Manager to the Offer:

Khambatta Securities Limited C-42, South Extension Part - II, New Delhi - 110049, India Tel: 011 4164 5051 eMail: vinay@khambattasecurities.com Website: www.khambattasecurities.com Contact Person: Mr. Vipin Aggarwal Mr. Vinay Pareek SEBI Reg. No.: INM 000011914	Bigshare Services Private Limited 1st Floor, Bharat Tin works Building, Opp. Vasant Oasis, Makwana Road, Marolnaka, Andheri East, Mumbai, Maharashtra- 400059 Tel: +91-022-62638200; Fax: +91-022-62638280; eMail: openoffer@bigshareonline.com ; investor@bigshareonline.com Website: www.bigshareonline.com Contact Person: Mr. Arvind Tandel SEBI Reg. No.: INR 000001385
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3. BRIEF SCHEDULE OF ACTIVITIES

The brief schedule of major activities is set forth below:

Sr. No.	Activity	Schedule of Activities (Day & Date)
1.	Date of commencement of tendering period (Offer Opening Date)	Wednesday, 09 September 2020
2.	Date of closure of tendering period (Offer Closing Date)	Tuesday, 22 September 2020
3.	Last date of communicating the rejection/ acceptance and completion of payment of consideration or refund of Equity Shares to the Public Shareholders of the Target Company	Monday, 05 October, 2020
4.	Last date for filing the post Offer report with SEBI	Monday, 12 October, 2020
5.	Last date for publication of post-Offer public announcement in the newspapers in which the DPS has been published	Monday, 12 October, 2020*

Note: Where last dates are mentioned for certain activities, such activities may happen on or before the respective last dates.

***Attention of public shareholders is requested on the following information:**

The last date for "publication of post-Offer public announcement", as mentioned in the Letter of Offer, is hereby corrected from Monday, 28 September, 2020 to Monday, 12 October, 2020.

4. OTHER INFORMATION

- a. The information contained in this Advertisement is in accordance with the Relaxation Circulars.
- b. The Offer will be implemented through stock exchange mechanism made available by BSE. Details relating to the procedure for tendering the Equity Shares are more particularly set out in the Letter of Offer.
- c. The Advertisement will also be available on the respective websites of SEBI (www.sebi.gov.in), BSE (www.bseindia.com), the Target Company (www.imcapitals.com), the Registrar to the Offer (www.bigshareonline.com), and the Manager to the Offer (www.khambattasecurities.com).

Issued by the Manager to the Open Offer

Khambatta Securities Limited

C-42, South Extension Part-II, New Delhi - 110049, India

Tel.: 011 4164 5051

eMail: vinay@khambattasecurities.com

Website: www.khambattasecurities.com

Contact Person: Mr. Vipin Aggarwal; Mr. Vinay Pareek

SEBI Registration No.: INM 000011914



For and on behalf of the Acquirers and the PACs

Sd/-
Rakesh Kumar Singhal
(Acquirer 1)

Sd/-
Kusum Singhal
(PAC 1)

Sd/-
Vishal Singhal
(Acquirer 2)

Sd/-
Tanya Singhal
(PAC 2)

Sd/-
Authorised Signatory
Tirupati Containers Pvt Ltd.
(Acquirer 3)

Place: New Delhi

Date: 03 September 2020